

DIVISION BENCH  
COURT - I

**O-205**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.A.(CAA)/185(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>TH</sup> MAY 2024**

IN THE MATTER OF	MARWAR BUILDERS PVT LTD
UNDER SECTION	SEC. 230-232, SEC 234

**Appearance via video conference/physically**

Mr. Kuntal Goswami, Adv.

] For Applicant

**ORDER**

1. Ld. Counsel the applicant present.
2. Heard. **Reserved for orders.**

**Balraj Joshi**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**